## Statement

Names of places (district-wise) pro-visionally selected where the telephones exchange proposed subject to ade-quate demand & final viability under the liberalised policy:

1.	Cuddappa:	(a) Chowdur (c) Lingala (c) Nandimandalam	(b) Chinakommeria (d) Dattapuram (f) Närsapuram
			(1) Light 3.
2.	Chittor:	(a) Chigardigunta	(b) Y.S. Gate
		(c) Krıshnapuram	(d) Allamadgu
		(e) Madikurthî	(f) Musaligufta
3.	Ananthapur:	(a) Kanekalcross	(b) Ganjivarapalla
	*	(c) Talamarla	(d) Pamadurthi
		(e) Settipalii	(f) Nil
4.	Kugnool:	(a) Kothakota	(b) Pedatumblam
	*	(c) Chippagiri	(d) Palakurthi
		(e) Parla	(f) Naguladino
		(g) Kanala	(h) Mitthur
		(i) Pindekalu	(j) Sańjamala
		(k) Arivaram	
5.	Naigonda:	(a) Katepallı	(b) Garidepally
6.	Mahboobnagara.	(a), Amrabad	(b) Dividipally,
	,	(c) Bomrajupėta	(d) Koilsagar
		(e) Raghupatrpeth	

## Compulsory knowledge of Hindi for grade T Officers'

2185 SHRI MURASOLI MARAN: Will-the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it 18 a fact that working knowledge in Hindi has been made compulsory for Grade I officers in Central Government services; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MENISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANICRAHI): (a) and (b) In accordance with the provisions contained in the Presidential Order, dated the 27th April, 1960, in service training for acquaring knowledge of Hindi is obligatory for Central Government employees. To achieve this objective in service training in Hindi is imparted under the Hindi Teaching Scheme run by the Department of Official Language at various. Centres all ever the country.

## Complaint of corruption in directorate of N.C.C, Uttar Pradesh

2186 SHRI F. M KHAN: Will the PRIME MINISTER be pleased to state:

- (a) whether a complaint was received by Government against the Director and other officers of the Directorate of N.C.C., Uttar Pradesh regarding corruption in the purchase of 41 English typewriters; and
- (b) if so, what are the details of the complaint; and
- (c) what remedial steps have been taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) A complaint in this regard was received by the Army HQrs. in October, 1985;

(b) It was alleged that there had been an unauthorised purchase of 42 English